

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union
territory of Jammu and Kashmir-Appointment of Officer In charge (OIC)
Litigation

GOVERNMENT ORDER NO:- 16765 - JK (LD) of 2025

DATED: - 13 - 11 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home
Department as mentioned in annexure to this Government Order as Officer In
charge Litigation (OIC) for the cases indicated against each including contempt
petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central
Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be
governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated
24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: 13.11.2025

No:-LAW-OIC/11/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Annexure to the Government Order No. 16765 - JK (LD) of 2025 dated 13.11.2025.

S. No.	Title of the Case	OIC
1	Case FIR No. 107/2025 of P/S Satwari Jammu U/S 8/21/22 NDPS Act titled Harneet Singh Vs UT of J&K through P/S Satwari.	Sh. Sunil Jasrotia, SDPO City South, Jammu.
2	Case FIR No. 283/2024 of P/S Doda U/S 103/3(5) BNS titled UT of J&K through SHO P/S Doda Vs Mukhtyar Ahmed & Another.	Sh. Ajay Anand, DySP Headquarters, Doda.

Reysrotia

Am